

NOTICE

In partial modification to the Judicial Assignment at the Principal Seat at Bombay, which has come into effect from 4th June 2018, it is hereby notified for the Advocates and parties appearing in person that **the Honourable the Acting Chief Justice** is pleased to approve following partial modification with effect from **18th June 2018**:

<p>The Hon'ble Shri Justice B.R. GAVAI AND The Hon'ble Shri Justice SARANG V. KOTWAL (Court Room No. 43)</p>	<p style="text-align: center;">APPELLATE SIDE</p> <p>For admission, hearing and order matters therein :- (A) All Criminal Appeals and Applications therein except those assigned to Court No.1. (B) All applications for Leave to Appeal.</p>
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Dated 15th June 2018

By order

Sd/-
(A.M.Chandekar)
Prothonotary and Sr. Master,
High Court, O.S. Bombay

Sd/-
(Ajit N. Mare)
Registrar (Judl-I)
High Court, A.S. Bombay